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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABADBENCH
AT HYDERABAD

O.A. 454/97.

Dt. of Decision : 17-4-97.

- | | |
|----------------------|----------------------------------|
| 1. V.Ajaykumar | 7. V.Sanjay Kumar |
| 2. C.Prashanth | 8. Seema Devi |
| 3. V.Venkatshwar Rao | 9. K.Padmaja |
| 4. M.D.Akbar Anwar | 10. Smt.V.Suma Rao |
| 5. Chandrakala | 11. M.Kishan |
| 6. B.Venkatehwar Rao | 12. N.Balraj Goud .. Applicants. |

Vs

1. The District Employment Officer,
Nizamabad.
2. The Asst.Provident Fund Commissioner,
Nizamabad.
3. The Regional Provident Fund Commissioner,
Barkatpura, Hyderabad. .. Respondents.

Counsel for the applicants : Mr.M.Ramalingeswara Reddy

Counsel for the respondents : Mr.P.N.Reddy for R-2 & R-3
Mr.P.Naveen Rao for R-1.

CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

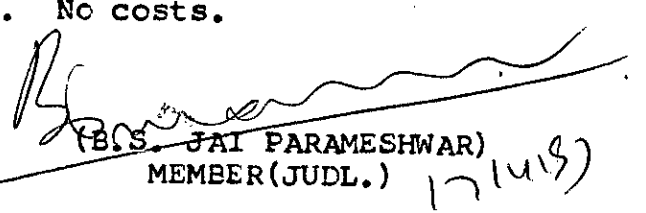
THE HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

ORDER

ORAL ORDER (PER HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.))

None for the applicants. Heard Mr.P.N.Reddy, learned
counsel for R-2 and R-3 and Mr.Phaneraj for Mr.P.Naveen Rao for R-1.

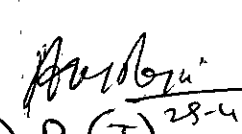
2. Even When ^{the} MA.No.321/97 in the OA was heard on 15-04-97
the learned counsel for the applicants was not present. Even today
when the case was taken up for admission hearing the learned counsel
for the applicant is not present. Hence, the OA is dismissed for
default. No costs.


(B.S. JAI PARAMESHWAR)
MEMBER(JUDL.)


(R. RANGARAJAN)
MEMBER(ADMN.)

Dated : The 17th April 1997.
(Dictated in the Open Court)

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D.R.(J) 28-4-97

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Copy to:

1. The District Employment Officer, Nizamabad.
2. The Asst. Provident Fund Commissioner, Nizamabad.
3. The Regional Provident Fund Commissioner, Berkatpura, Hyd.
4. One copy to Mr. M. Ramalingeswara Reddy, Advocate, CAT, Hyderabad.
5. One copy to Mr. P. Naveen Rao for R.1, CGSC, CAT, Hyderabad.
6. One copy to Mr. P. N. Reddy for R2 & R3, CAT, Hyderabad.
7. One copy to D.R(A), CAT, Hyderabad.
8. One duplicate copy.

YLKR

SPH
7/5/97

Fyping

TYPED BY
COMPARED BY

(2)

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R.R. NGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR:
M(J)

DATED: 12/4/97

ORDER/JUDGEMENT
R.A/C.P/M.A.No.

in

O.A.No. 454/97

ADMITTED INTERIM DIRECTIONS ISSUED
ALLOED
DISPOSED OF WITH DIRECTIONS
DISMISSED *for default*
DISMISSED AS WITHDRAWN
ORDERED/REJECTED
NO ORDER AS TO COSTS

YLKR

II COURT

